GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 2542 ANSWERED ON 17.03.2022

TREND OF COMMUNAL DIVISION

2542. SHRI M. BADRUDDIN AJMAL:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has taken any note over continuous growing trend of hatred and communal division in the country by some groups of people against minorities especially Muslim community;
- (b) whether any step/action has been taken by the Government to stop this trend of hatred in the country;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

THE MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a) to (d) "Public Order" and "Police" are State subjects as per the Seventh Schedule of the Constitution of India. The responsibility of maintaining law and order, registration and prosecution of crimes against all citizens including minorities, rests with the respective State Governments. The Government of India monitors the internal security and law and order situation in the country and issues appropriate advisories from time to time to maintain peace, public tranquility and communal harmony. Central Armed Police Forces (CAPF) are deployed to aid and assist State Governments, on their request, to maintain law and order and public tranquility.

The Government of India has issued communal Harmony Guidelines, which, inter-alia lay down standard operating procedure to deal with situations arising out of any violence. These guidelines are aimed to maintain due vigilance, careful planning and preparatory measures to prevent and pre-empt communal or any such type of violence.
